

Sl. No.	Name of International Organisation/foreign country	Nature of assistance	Remarks
<b>III. Voluntary Agencies</b>			
10	Norwegian refugee Council.	Rs. 3,00,000	The amount has been received by the Central Relief Committee (India) for purchase of clothings for East Bengal refugees.
11	International Red Cross Society.	\$70,000 and a large quantity of goods in kind.	The International Red Cross Society has been requested to send the goods by air.
12	Contributions announced by the National Societies to the Indian Red Cross Society.	Contributions to the tune of Rs. 40.00 lakhs in the form of milk powder, baby food, medicines, clothings, Multivitamin tablets etc. and cash have been offered by the National Societies of Australia, Austria, Belgium, Canada, Denmark, Finland, France, Great Britain, Germany (Fed. Rep.), Ireland, Japan, Luxemburg, New Zealand, Netherlands, Norway, Philippines, Switzerland, U. S. A. Medico International Frankfurt, to the Indian Red Cross Society.]	Most of the commodities offered have been received or are in the process of transportation.  Cash amount of Rs. 9,31,000 has also been received.

**AUDIT OF ACCOUNTS OF NEW FRIENDS  
COOPERATIVE HOUSE BUILDING SOCIETY  
NEW DELHI**

**210. SHRI MAHAVIR TYAGI :**  
Will the Minister of AGRICULTURE/कृषि मंत्री be pleased to state :

(a) whether the Registrar of Cooperative Societies or any person authorised by him have been auditing the accounts of the New Friends Cooperative House Building Society, New Delhi from year to year; and

(b) if so, whether the Chartered Accountant who audited the accounts of the Society for the year ending June, 1970 was appointed by the Registrar of Cooperative Societies?

**THE DEPUTY MINISTER IN  
THE MINISTRY OF AGRICULTURE / कृषि मंत्रालय में उपमंत्री  
(SHRI JAGANNATH PAHADIA) :**

(a) The statutory audit of the New Friends Cooperative House Building Society, New Delhi, has been conducted

upto the year 1968-69 by the nominees of the Registrar of Cooperative Societies, Delhi.

(b) The statutory audit for the year 1969-70 has not yet been completed. The chartered accountants who are stated to have audited the accounts for this year were not appointed by the Registrar of Cooperative Societies.

**†INTERNATIONAL AID FOR REHABILITATION  
OF REFUGEES**

**216. SHRI SITRAM JAIPURIA :**  
Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्री be pleased to state :

(a) whether it is a fact that the Government of India has asked for international aid for the rehabilitation of lakhs of refugees coming from Bangla Desh;

(b) whether it is a fact that the Indian Permanent Representative to the United Nations met U.N. Secretary-General in this connection; and

(c) if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्रालय में उपमंत्री (SHRI BALGOVIND VERMA): (a) and (b) Yes, Sir.

(c) A three-man team headed by the U.N. Deputy High Commissioner for refugees came to India to make an on the spot assessment of the dimensions of the problem created by the influx of refugees. On the basis of the assessment made by the team, the Secretary General has made an appeal to all nations and private organisations to provide emergency assistance for the relief of the refugees from East Bengal. In response to Secretary-General's appeal, some countries have already announced offers of assistance. An inter-agency consultation unit consisting of representatives of UNICEF, F.A.O., W.H.O. and the World Food Programme has been established at Geneva. The U.N. High Commissioner for Refugees will act as the focal point for coordinating assistance from various organisations of the U.N. system.

#### †MODERN CHEMICAL FERTILISERS

219. SHRI SITARAM JAIPURIA: Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state:

(a) whether it is a fact that almost all the principal modern chemical fertilisers commercially available in Japan have been found to contain cancer-causing substances; and

(b) if so, whether Government are contemplating to make a thorough examination of the fertiliser manufactured and used in India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE): (a) According to recent press reports, a Japanese research scientist has found that six varieties of chemical fertilisers produced in Japan contained small quantities of hydro-carbons which may cause cancer. The Japanese scientist is, however, reported to have not been able to find out the extent to which these dangerous substances find their way into the crop plants.

†Transferred from the 26th May, 1971.

(b) The reported findings of the Japanese scientist are under examination in consultation with Indian Council of Agricultural Research, Ministry of Health and the Department of Food.

#### ‡RURAL WORKS PROGRAMME

237. SHRI JAGDISH PRASAD MATHUR: Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state:

(a) whether it is a fact that the rural works programme of the Fourth Plan with an outlay of Rs. 100 crores started last August in the chronically drought-affected areas, has not progressed well.

(b) the names of the States where districts have been selected for the purpose and which have submitted their plans; and

(c) whether it is a fact that some of the States have diverted this money to other items of work earmarked in the original plan; if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH): (a) An outlay of Rs. 100 crores has been made for the non-plan Central Sector scheme for Rural Works Programme in the chronically drought prone areas for the period from 1970-71 to 1973-74. For the year 1970-71 initially a budget provision of Rs. 25 crores was made. A total outlay of Rs. 13.85 crores was approved for implementation of various schemes proposed by the State Governments under the Rural Works Programme during the year 1970-71 in 45 of the 54 selected districts.

The anticipated expenditure reported by the States till the end of 1970-71 was Rs. 9.05 crores. The identification and selection of hard core of the drought affected areas could be finalised only by the middle of October, 1970. The project reports furnished by the State Governments were processed and the schemes sanctioned very quickly. In most of the States, there was only a short working season available after the sanction of the schemes. In addition, the States had to clear the

‡Transferred from the 27th May, 1971.